

the creation of a separate company to implement and operate the technology infrastructure for PDS;

(b) if so, the details thereof;

(c) whether Government has given its approval to the recommendation of task force; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (d) A Task Force had been constituted under the Chairmanship of Chairman, Unique Identification Authority of India (UIDAI), the terms of reference of which were extended to include reforms of Public Distribution System (PDS) including an IT Strategy for PDS and an implementable solution for direct transfer of subsidies on food and kerosene. The Task Force submitted its report to the Hon'ble Finance Minister on 02-11-2011.

The Task Force in its report has *inter-alia* recommended the setting up of a dedicated institutional mechanism to implement end-to-end computerization of PDS across the country called the PDS Network (PDSN), which will implement and operate the Information Technology (IT) infrastructure for PDS. It has also recommended that the PDS Network be setup as a Section 25 (non-profit) Non-Government Company.

Government will take further action to set up the PDS Network.

Allocation of additional foodgrains to poor districts

488. SHRI S.S. AHLUWALIA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the up-to-date status of implementation of the Supreme Court direction of May 14, 2011 to the Government, *inter alia*, to allocate additional five million tonnes of foodgrains to 150 poorest districts of the country;

(b) the details of the *modus operandi* followed for identification of beneficiaries and distribution of foodgrains to them, as was directed to be done under the supervision of the Supreme Court appointed committee headed by Justice (Retd.) D.P. Wadhwa; and

(c) the details of annual allocation of BPL rice and wheat to the State since 2003-04, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) Hon'ble Supreme Court in its orders dated 14-5-2011 and 14-9-2011 directed the Union of India, *inter alia*, to provide food grains for 150 poorest districts of India or the extremely poor and vulnerable sections of our society on priority basis and to reserve 5 million tons of food grains for distribution for the purpose. The Court also requested the

High Powered Committee headed by Justice (Retd.) D.P. Wadhwa to identify the poorest districts or poorer segments of the society and ensure that additionally allocated food grains reach this segment from time to time. Based on the above and on recommendations of D.P. Wadhwa Committee, Government of India has allocated since July 2011 till date, a total quantity of 23.69 lakh tons of rice and wheat of which 7.61 lakh tons was allocated at Antyodaya Anna Yojana (AAY) prices and 16.08 lakh tons at Below Poverty Line (BPL) prices for distribution in 174 poorest/backward districts identified by the Committee in 27 States. The above includes an allocation of 1473 tons of food grains for one year to six districts in four States for running community kitchen to provide cooked food in places like Collectorates, City Hospitals, Bus Stops and in pockets inhabited by poor and vulnerable people in collaboration with Corporations/Public Sector Undertakings under Corporate Social Responsibility (CSR) Programme.

(b) The Wadhwa Committee has recommended allocation of additional food grains from time to time for distribution of food grains, inter alia, for the following categories of persons/families namely,

1. For BPL and AAY families based on increased populations from 2001 to 2011.
2. Families which do not have BPL/AAY cards but are economically weak and deserve BPL/AAY ration cards as per existing criteria.
3. Families which have BPL/AAY cards but do not have buying capacity to even purchase subsidized food grains.
4. Persons having annual income less than Rs. 60,000/- with exclusion criteria made by the Committee.
5. Persons who hold cards under the AAY scheme but are unable to purchase food grains even at subsidized rate; or those persons who do not fall under AAY scheme/Annapurna Yojna Scheme or any similar scheme implemented by the State Government but are living in a state of penury and are unable to obtain food grains by their own means.
6. The Committee also devised a scheme of Community Kitchen for providing cooked meal to the poor persons at city hospitals, bus stops, collectorates etc. at nominal cost or free of cost with the help of Corporates/PSUs working in those areas under Corporate Social Responsibility Programme.

(c) The State-wise details of the allocation of food grains (rice and wheat) for the BPL category (including AAY) made for the years 2003-04 to up to 2011-12 are given in Statement I to V.

Statement-I

Allocation of foodgrains (Rice and Wheat) made for the BPL families (including AAY) to all States/UTs under TPDS from 2003-04 upto 2011-2012

		(Qunatity in 000' tons)								
Sl.No.	States/UTs	2003-04			2004-05			2005-06		
		Rice	Wheat	Total	Rice	Wheat	Total	Rice	Wheat	Total
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	1,706.376	0.000	1,706.376	1,706.376	0.000	1,706.376	1,706.376	0.000	1,706.376
2.	Arunachal Pradesh	37.716	3.780	41.496	37.806	3.690	41.496	38.076	3.420	41.496
3.	Assam	800.520	0.000	800.520	800.520	0.000	800.520	800.520	0.000	800.520
4.	Bihar	1,055.712	1,583.472	2,639.184	1,055.712	1,583.472	2,639.184	1,198.381	1,440.803	2,639.184
5.	Chhattisgarh	599.903	122.290	722.193	677.361	110.271	787.632	700.528	87.104	787.632
6.	Delhi	49.080	122.700	171.780	49.080	122.700	171.780	49.080	122.700	171.780
7.	Goa	10.920	5.040	15.960	10.920	5.040	15.960	12.279	3.681	15.960
8.	Gujarat	224.496	665.952	890.448	224.298	659.350	883.648	227.531	649.317	876.848
9.	Haryana	0.000	321.668	321.668	0.000	328.572	328.572	46.697	281.875	328.572
10.	Himachal Pradesh	143.916	85.016	228.932	106.416	72.516	178.932	106.416	72.516	178.932
11.	Jammu and Kashmir	235.068	74.016	309.084	234.937	74.147	309.084	234.912	74.172	309.084
12.	Jharkhand	583.160	410.044	993.204	596.136	409.356	1,005.492	617.952	387.540	1,005.492
13.	Karnataka	1,051.426	262.850	1,314.276	1,051.419	262.857	1,314.276	1,045.428	238.641	1,284.069

1	2	3	4	5	6	7	8	9	10	11	80
14.	Kerala	620.904	31.704	652.608	530.852	121.756	652.608	541.260	111.388	652.648	Written Answers to [RAJYA SABHA]
15.	Madhya Pradesh	259.059	1,296.889	1,555.948	259.871	1,472.605	1,732.476	326.468	1,402.988	1,729.456	
16.	Maharashtra	961.068	1,783.236	2,744.304	1,046.767	1,697.537	2,744.304	1,090.460	1,653.844	2,744.304	
17.	Manipur	54.600	0.000	54.600	54.800	1.214	56.014	54.788	4.856	59.644	
18.	Meghalaya	76.860	0.000	76.860	76.860	0.000	76.860	76.860	0.000	76.860	
19.	Mizoram	28.680	0.000	28.680	28.680	0.000	28.680	28.680	0.000	28.680	
20.	Nagaland	41.832	10.248	52.080	41.832	10.248	52.0808	41.832	10.248	52.080	
21.	Orissa	1,696.692	0.000	1,696.692	1,696.692	0.000	1,696.692	1,696.692	0.000	1,696.692	
22.	Punjab	0.000	196.536	196.536	0.000	196.536	196.536	33.288	163.248	196.536	
23.	Rajasthan	11.052	949.408	960.460	11.052	949.488	960.540	79.397	845.003	933.400	
24.	Sikkim	18.240	0.000	18.240	18.240	0.000	18.240	18.240	0.000	18.240	
25.	Tamil Nadu	2,042.376	0.000	2,042.376	2,042.376	0.000	2,042.376	2,042.376	0.000	2,042.376	
26.	Tripura	123.900	0.000	123.900	123.900	0.000	123.900	123.900	0.00	123.900	
27.	Uttar Pradesh	1,537.766	2,947.414	4,485.180	1,675.443	2,809.737	4,485.180	2,701.760	1,783.032	4,484.792	Unstarred Questions
28.	Uttarakhand	135.996	73.176	209.172	135.996	73.176	209.172	140.023	69.149	209.172	
29.	West Bengal	1,005.264	1,005.276	2,010.540	1,005.264	1,005.276	2,010.540	1,055.933	954.607	2,010.540	
30.	Andman and Nicobar Islands	6.300	2.940	9.240	6.290	2.940	9.230	6.432	2.796	9.228	
31.	Chandigarh	2.068	7.568	9.636	4.068	5.568	9.636	4.068	5.568	9.636	

32.	Dadar and Nagar Haveli	5.268	1.452	6.720	5.268	1.452	6.720	5.235	1.485	6.720
33.	Daman and Diu	1.116	0.564	1.680	1.116	0.564	1.680	1.156	0.524	1.680
34.	Lakshadweep	0.540	0.000	0.540	0.540	0.000	0.540	0.540	0.000	0.540
35.	Puducherry	35.112	0.000	35.112	35.112	0.000	35.112	35.112	0.000	35.112
TOTAL		15,162.986	11,963.239	27,126.225	15,352.000	11,980.068	27,332.068	16,888.676	10,379.505	27,268.181

Written Answers to

Statement-II

Allocation of foodgrains (Rice and Wheat) made for the BPL families (including AAY) to all States/UTs under TPDS from 2003-04 upto 2011-2012

		(Qunatity in 000' tons)								
Sl.No.	States/UTs	2006-07			2007-08			2008-09		
		Rice	Wheat	Total	Rice	Wheat	Total	Rice	Wheat	Total
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	1,706.376	0.000	1,706.376	1,706.376	0.000	1,706.376	1,706.376	0.000	1,706.376
2.	Arunachal Pradesh	38.366	3.130	41.496	38.424	3.042	41.496	38.424	3.072	41.496
3.	Assam	770.916	0.000	770.916	770.916	0.000	770.916	770.916	0.000	770.916
4.	Bihar	1,760.047	921.057	2,681.104	1,884.048	855.744	2,739.792	1,884.048	855.744	2,739.792
5.	Chhattisgarh	747.618	31.320	778.938	743.312	31.320	774.632	756.312	31.320	787.632
6.	Delhi	51.204	120.576	171.780	51.204	120.576	171.780	51.204	120.576	171.780
7.	Goa	11.258	0.310	11.568	11.568	0.000	11.568	11.568	0.000	11.568

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Unstarred Questions 81

1	2	3	4	5	6	7	8	9	10	11	82
8.	Gujarat	414.560	436.918	851.478	449.448	407.200	856.648	298.448	528.101	826.549	Written Answers to [RAJYA SABHA]
9.	Haryana	69.125	261.420	330.545	69.480	261.912	331.392	11.580	319.812	331.392	
10.	Himachal Pradesh	73.406	50.231	123.637	132.840	83.038	215.878	102.600	113.280	215.880	
11.	Jammu and Kashmir	235.140	73.944	309.084	237.768	71.316	309.084	237.768	71.316	309.084	
12.	Jharkhand	695.662	309.830	1,005.492	697.701	307.791	1,005.492	693.936	311.556	1,005.492	
13.	Karnataka	1,047.398	212.068	1,259.466	1,056.348	217.928	1,274.276	1,086.348	216.408	1,302.756	
14.	Kerala	565.845	86.763	652.608	569.052	83.556	652.608	569.052	83.556	652.608	
15.	Madhya Pradesh	439.530	1,275.168	1,714.698	418.208	1,263.268	1,681.476	259.378	1,473.098	1,732.476	
16.	Maharashtra	1,293.630	1,450.674	2,744.304	1,334.256	1,370.048	2,704.304	1,334.256	1,410.048	2,744.304	
17.	Manipur	66.244	3.488	69.732	68.460	1.272	69.732	68.460	1.272	69.732	
18.	Meghalaya	76.860	0.000	76.860	76.860	0.000	76.860	76.860	0.000	76.860	Unstarred Questions
19.	Mizoram	28.560	0.000	28.560	28.560	0.000	28.560	28.560	0.000	28.560	
20.	Nagaland	41.942	10.138	52.080	41.964	10.116	52.080	41.964	10.116	52.080	
21.	Orissa	1,696.692	0.000	1,696.692	1,696.692	0.000	1,696.692	1,696.692	0.000	1,696.692	
22.	Punjab	73.942	122.594	196.536	39.372	157.164	196.536	0.000	196.536	196.536	
23.	Rajasthan	212.254	808.766	1,021.020	215.280	768.740	984.020	35.880	985.140	1,021.020	
24.	Sikkim	18.240	0.000	18.240	18.240	0.000	18.240	18.240	0.000	18.240	
25.	Tamil Nadu	2,042.376	0.000	2,042.376	2,042.376	0.000	2,042.376	2,042.376	0.000	2,042.376	
26.	Tripura	1,23.9000	0.000	1,23.9000	123.900	0.000	123.900	1,23.9000	0.000	1,23.9000	

27.	Uttar Pradesh	3,001.479	1,485.198	4,486.677	3,008.964	1,476.216	4,485.180	2,768.964	1,716.216	4,485.180
28.	Uttrakhand	141.672	67.500	209.172	141.672	67.500	209.172	141.672	67.500	209.172
29.	West Bengal	1,266.660	877.090	2,143.750	1,305.576	869.688	2,175.264	1,305.576	869.688	2,175.264
30.	Andman and Nicobar Islands	5.696	1.144	6.840	5.856	0.984	6.840	5.856	0.984	6.840
31.	Chandigarh	3.172	0.228	3.400	3.420	0.408	3.8208	3.411	0.417	3.828
32.	Dadar and Nagar Haveli	6.182	0.538	6.720	6.372	0.348	6.720	6.372	0.348	6.720
33.	Daman and Diu	1.476	0.204	1.680	1.536	0.144	1.680	1.536	0.144	1.680
34.	Lakshadweep	0.456	0.000	0.456	1.177	0.000	1.177	1.248	0.000	1.248
35.	Puducherry	35.112	0.000	35.112	35.112	0.000	35.112	35.112	0.000	35.112
TOTAL		18,762.996	8,610.297	27,373.293	19,032.338	8,429.349	27,461.687	18,214.893	9,386.248	27,601.141

Written Answers to

[19 MAR., 2012]

Statement-III

Allocation of foodgrains (Rice and Wheat) made for the BPL families (including AAY) to all States/UTs under TPDS from 2003-04 upto 2011-2012

		(Qunatity in 000' tons)								
Sl.No.	States/UTs	2009-10			2010-11			2011-12		
		Rice	Wheat	Total	Rice	Wheat	Total	Rice	Wheat	Total
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	1,706.376	0.000	1,706.376	1,706.376	0.000	1,706.376	1,706.376	0.000	1,706.376

Unstarred Questions 83

1	2	3	4	5	6	7	8	9	10	11	84
2.	Arunachal Pradesh	38.424	3.072	41.496	38.424	3.072	41.496	38.424	3.072	41.496	Written Answers to [RAJYA SABHA]
3.	Assam	770.916	0.000	770.916	770.916	0.000	770.916	770.916	0.000	770.916	
4.	Bihar	1,884.048	855.744	2,739.792	1,884.048	855.744	2,739.792	1,884.060	855.732	2,739.792	
5.	Chhattisgarh	756.312	31.320	787.632	756.312	31.320	787.632	756.312	31.320	787.632	
6.	Delhi	51.204	120.576	171.780	51.204	120.576	171.780	51.204	120.576	171.780	
7.	Goa	11.568	0.000	11.568	11.568	0.000	11.568	11.640	0.000	11.640	
8.	Gujarat	329.448	492.600	822.048	329.448	561.000	890.448	329.448	561.000	890.448	
9.	Haryana	0.000	331.392	331.392	0.000	331.392	331.392	0.000	331.392	331.392	
10.	Himachal Pradesh	92.520	123.360	215.880	92.520	123.360	215.880	92.520	123.360	215.880	
11.	Jammu and Kashmir	237.768	71.316	309.084	237.768	71.316	309.084	237.768	71.316	309.084	
12.	Jharkhand	693.936	311.556	1,005.492	902.385	103.107	1,005.492	1,005.492	0.000	1,005.492	
13.	Karnataka	1,086.348	227.928	1,314.276	1,086.348	227.928	1,314.276	1,086.348	227.928	1,314.276	
14.	Kerala	569.052	83.556	652.608	569.052	83.556	652.608	569.052	83.556	652.608	
15.	Madhya Pradesh	223.212	1,509.264	1,732.476	404.042	1,328.434	1,732.476	317.712	1,414.764	1,732.476	
16.	Maharashtra	1,334.256	1,410.048	2,744.304	1,334.256	1,410.048	277.304	1,334.256	1,410.048	2,744.304	Unstarred Questions
17.	Manipur	68.460	1.272	69.732	68.460	1.272	69.732	68.460	1.272	69.732	
18.	Meghalaya	76.860	0.000	76.860	76.860	0.000	76.860	76.860	0.000	76.860	
19.	Mizoram	28.560	0.000	28.560	28.560	0.000	28.560	28.560	0.000	28.560	
20.	Nagaland	41.964	10.116	52.080	41.964	10.116	52.080	41.964	10.116	52.080	

21.	Orissa	1,696.692	0.000	1,696.692	1,696.692	0.000	1,696.692	1,696.692	0.000	1,696.696	Written Answers to [19 MAR., 2012]
22.	Punjab	0.000	196.536	196.536	0.000	196.536	196.536	0.000	196.536	196.536	
23.	Rajasthan	0.000	1,021.020	1,021.020	0.000	1,021.020	1,021.020	0.000	1,021.020	1,021.020	
24.	Sikkim	18.240	0.000	18.240	18.240	0.000	18.240	18.240	0.000	18.240	
25.	Tamil Nadu	2,042.376	0.000	2,042.376	2,042.376	0.000	2,042.376	2,042.376	0.000	2,042.376	
26.	Tripura	123.900	0.000	123.900	123.900	0.000	123.900	123.900	0.000	123.900	
27.	Uttar Pradesh	2,720.964	1,764.216	4,485.180	2,720.964	1,764.216	4,485.180	2,720.964	1,764.216	4,485.180	
28.	Uttrakhand	141.672	67.500	209.172	141.672	67.500	209.172	141.672	67.500	209.172	
29.	West Bengal	1,305.576	869.688	2,175.264	1,305.576	869.688	2,175.264	1,305.576	869.688	2,175.264	
30.	Andman and Nicobar Islands	5.931	0.984	6.915	6.156	0.984	7.140	6.156	0.984	7.140	
31.	Chandigarh	3.696	0.500	4.196	3.852	0.528	4.380	3.852	0.528	4.380	Unstarred Questions
32.	Dadar and Nagar Haveli	6.372	0.348	6.720	6.780	0.444	7.224	6.780	0.444	7.224	
33.	Daman and Diu	1.536	0.144	1.680	1.536	0.144	1.680	1.536	0.144	1.680	
34.	Lakshadweep	1.254	0.000	1.254	1.260	0.000	1.260	1.260	0.000	1.260	
35.	Puducherry	35.112	0.000	35.112	35.112	0.000	35.112	35.112	0.000	35.112	
TOTAL		18,104.553	9,504.056	27,608.609	18,494.627	9,183.301	27,677.928	18,511.488	9,166.512	27,678.000	85

Statement-IV*Special ADHOC Additional Allocation made for BPL Families During 2009-10, 2010-11 and 2011-12*

(In tons)

Sl.No.States/UTs		Allocation for all families, including BPL families made on 20-1-2010			Allocation for all families, including BPL families made on 19-5-2010			Allocation made for BPL families in September 2010 and January 2011			Allocation made for BPL families in May 2011		
		Rice	Wheat	Total	Rice	Wheat	Total	Rice	Wheat	Total	Rice	Wheat	Total
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Andhra Pradesh	251474	64946	316420	175216	93741	268957	511570	0	511570	311570	0	311570
2.	Arunachal Pradesh	4328	512	4840	3146	968	4114	11678	914	12592	6678	914	7592
3.	Assam	52476	37384	89860	114119	82262	196381	290794	0	290794	190794	30000	220794
4.	Bihar	328	237252	237580	121166	80777	201943	371246	128968	500214	371246	228968	600214
5.	Chhattisgarh	36040	52180	88220	101966	48008	149974	134512	9272	143784	134512	9272	143784
6.	Delhi	12694	42946	55640	9905	37389	47294	9574	21790	31364	9574	21790	31364
7.	Goa	5228	1172	6400	3966	1474	5440	3680	0	3680	3680	0	3680
8.	Gujarat	0	175140	175140	24510	124359	148869	51352	111220	162572	51352	111220	162572
9.	Haryana	0	62960	62960	0	53516	53516	0	60504	60504	0	60504	60504
10.	Himachal Pradesh	8296	16844	25140	6746	14623	21369	16900	22516	39416	16900	22516	39416
11.	Jammu and Kashmir	23780	12260	36040	18194	12440	306634	42400	14040	56440	42400	14040	56440
12.	Jharkhand	10248	76872	87120	35026	39026	74052	183584	0	183584	183584	0	183584
13.	Karnataka	172532	16208	188740	90636	69793	160429	198332	41614	239946	198332	41614	239946
14.	Kerala	92114	30086	122200	105818	48052	153870	96970	28683	125653	94420	24748	119168
15.	Madhya Pradesh	0	194060	194060	12923	152028	164951	99540	416784	516324	99540	216784	316324

16. Maharashtra	72178	282362	354540	89343	212016	301359	241550	259510	501060	241550	259510	501060
17. Manipur	4794	3346	8140	5116	1803	6919	17354	376	17730	12354	376	12730
18. Meghalaya	6792	2188	8980	5685	1948	7633	19034	0	19034	14033	0	14033
19. Mizoram	2880	460	3340	4276	1402	5678	10214	0	10214	5214	0	5214
20. Nagaland	4224	1816	6040	6432	3836	10268	12672	1838	14510	12672	6838	19510
21. Orissa	8534	127286	135820	73245	42202	115447	252906	0	252906	252906	0	252906
22. Punjab	0	79520	79520	0	67592	67592	0	35888	35888	0	35888	35888
23. Rajasthan	0	177340	177340	40000	261478	301478	0	236420	236420	0	186420	186420
24. Sikkim	1862	238	2100	1405	880	2285	4298	200	4498	5378	1400	6778
25. Tamil Nadu	250314	27326	277640	148390	87604	235994	372918	0	372918	372918	0	372918
26. Tripura	12166	2274	14440	9387	2887	12274	22622	0	22622	22622	0	22622
27. Uttar Pradesh	0	522830	522830	266642	177764	444406	546122	272758	818880	546122	272758	818880
28. Uttrakhand	4332	20048	24380	7151	13572	20723	21642	16546	38188	21642	16546	38188
29. West Bengal	21682	268778	290460	81063	165828	246891	244512	152640	397152	244512	152640	397152
30. Andman and Nicobar Islands	1144	476	1620	799	578	1377	1852	294	2146	1852	294	2146
31. Chandigarh	0	4060	4060	431	3020	3451	1516	248	1764	1516	248	1764
32. Dadar and Nagar Haveli	624	96	720	476	136	612	1302	80	1382	1302	80	1382
33. Daman and Diu	146	364	510	0	0	0	246	22	268	246	22	268
34. Lakshadweep	220	0	220	158	29	187	230	0	230	230	0	230
35. Puducherry	2636	1844	4480	2691	1117	3808	6442	0	6442	6442	0	6442
TOTAL	1064066	2543474	3607540	1566027	1904148	3470175	3799564	1833125	5632689	3478093	1715390	5193483

1) Includes reallocations made to some States within the overall allocation of 30.66 lakh tons under May 2010.

2) Includes reallocation made to some States within the overall allocation of 25.00 lakh tons under January 2011 allocation.

3) Includes reallocation made to some States within the overall allocation of 50 lakh tons under May 2011 allocation.

Written Answers to

[19 MAR., 2012]

Unstarred Questions 87

Statement-V

Adhoc additional allocation of foodgrains (Rice and Wheat) made for 174 poorest and backward districts in 27 States in pursuance to directions of Hon'ble Supreme Court and recommendations of D.P. Wadhwa Committee

(in thousands tons)

Sl.No.	States	Allocation		
		Rice	Wheat	Total
1	2	3	4	5
1.	Andhra Pradesh	116.797	0.000	116.797
2.	Arunachal Pradesh	0.682	0.055	0.737
3.	Assam	15.340	0.000	15.340
4.	Bihar	367.085	229.426	596.511
5.	Chhattisgarh	125.600	6.352	131.952
6.	Gujarat	19.066	32.436	51.502
7.	Haryana	0.000	9.739	9.739
8.	Himachal Pradesh	4.943	6.594	11.537
9.	Jammu and Kashmir	8.939	2.818	11.757
10.	Jharkhand	132.229	0.000	132.229
11.	Karnataka	25.950	5.445	31.395
12.	Kerala	4.408	0.660	5.068
13.	Madhya Pradesh	61.973	216.071	278.044
14.	Maharashtra	51.452	54.360	105.812
15.	Manipur	1.199	0.016	1.215
16.	Meghalaya	1.719	0.000	1.719
17.	Mizoram	0.159	0.000	0.159
18.	Nagaland	0.254	0.061	0.315
19.	Orissa	143.933	0.000	143.933
20.	Punjab	0.000	1.839	1.839
21.	Rajasthan	0.000	99.054	99.054
22.	Sikkim	0.264	0.000	0.264
23.	Tamil Nadu	40.948	0.000	40.948
24.	Tripura	2.734	0.000	2.734
25.	Uttar Pradesh	192.145	124.579	316.724

1	2	3	4	5
26.	Uttarakhand	1.743	0.860	2.602
27.	West Bengal	154.268	105.047	259.315
	TOTAL	1473.830	895.412	2369.241

Damage of food crops

489. SHRI K.E. ISMAIL:

SHRI R.C. SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that food crops valued at several crores, were damaged and rendered unfit for human consumption due to non availability of proper storage facilities during the last couple of years;

(b) if so, the details thereof;

(c) whether it is also a fact that the Supreme Court had passed strictures on the issue;

(d) if so, the details thereof;

(e) whether this year too, the country is experiencing record production of food crops;

(f) if so, whether Government has taken any measures to augment the storage facilities of food crops in the country;

(g) if so, the details thereof; and

(h) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) No Sir, large quantum of foodgrains has not been damaged due to shortage of storage space. However foodgrains during storage may get damaged/become non-issuable due to various reasons such as storage pest attack, leakages in godowns, procurement of poor quality stocks, spillage during movement and handling of stocks, exposure to rains, floods, negligence on the part of concerned persons in taking precautionary measures etc. As per information received from Food Corporation of India (FCI) details of quantity of food grains accrued as damaged with FCI during last three years with value of the damaged foodgrains and percentage of damaged foodgrains against off take of foodgrain handled by FCI is given in Statement (See below)

(c) and (d) In view of reports of damages to Central Pool stocks of foodgrains in some godowns of FCI and State agencies in 2010, Hon'ble Supreme Court expressed concern and suggested to Government to take some long term and